

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 54/117	TP 298 /16	For Orders	237(b)	PP Zibi Jose Vs. The Portland Rubber Estate Ltd. & 10 Ors

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S. MAHESWAR PCS - 11614 98452 78063	Respondents	S. Mah

PCS for respondent is present. Petitioner is absent. The matter is reopened today seeking clarification.

Already we have heard the petitioner in person and also the PCS for respondent. Therefore, the matter is again listed for orders on 30.08.2017.


MEMBER (J)


MEMBER (T)